

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No.94/TT/2020**

**Subject** : Petition for truing up of transmission tariff of the 2014-19 tariff period and determination of transmission tariff of the 2019-24 tariff period for ten assets under “Expansion/ Upgradation of SCADA/EMS System of SLDCs of Eastern Region” in Eastern Region.

**Date of Hearing** : 2.11.2021

**Coram** : Shri P.K. Pujari, Chairperson  
Shri I.S. Jha, Member  
Shri Arun Goyal, Member  
Shri P.K. Singh, Member

**Petitioner** : Power Grid Corporation of India Limited

**Respondents** : Bihar State Power (Holding) Company Limited and 5 Others

**Parties present** : Ms. Swapna Seshadri, Advocate, PGCIL  
Shri Aditya H. Dubey, Advocate, PGCIL  
Shri Manoj Dubey, Advocate, MPPMCL  
Shri Abhinav Mishra, Advocate, BSPHCL  
Ms. Nivedita Chauhan, Advocate, BSPHCL  
Ms. Komal Singh, Advocate, BSPHCL  
Shri Rishabh Kapoor, Advocate, BSPHCL  
Shri S.S. Raju, PGCIL  
Shri D.K. Biswal, PGCIL  
Shri Ved Prakash Rastogi, PGCIL  
Shri Amit Yadav, PGCIL

**Record of Proceedings**

Case was called out for virtual hearing.

2. The learned counsel for the Petitioner submitted that the instant petition has been filed for truing up of transmission tariff of the 2014-19 period and determination of transmission tariff of the 2019-24 period in respect of the following assets under “Expansion/ Upgradation of SCADA/EMS System of SLDCs of Eastern Region” in Eastern Region:

- i. Asset-I: SCADA System at DVC;



- ii. Asset-II: SCADA System at Sikkim;
- iii. Asset-III: SCADA System at BSPTCL;
- iv. Asset-IV: SCADA System at JUSNL;
- v. Asset-V: SCADA System at DVC Main control centre (Howrah);
- vi. Asset-VI: SCADA System at BSPTCL (Integration of RTUs to Main & Backup Control Centers and RTUs: 44 numbers);
- vii. Asset-VII: SCADA System at DVC (Integration of RTUs to Main & Backup Control Centers and RTUs: 31 numbers);
- viii. Asset-VIII: SCADA System at JUSNL (Integration of RTUs to Main & Backup Control Centers and RTUs: 15 numbers);
- ix. Asset-IX: SCADA System at Sikkim (Integration of RTUs to Main & Backup Control Centers and RTUs: 5 numbers); and
- x. Asset-X: SCADA System at BSPTCL (Integration of RTUs to Main & Backup Control Centers and RTUs: 10 numbers).

3. The Commission had reserved the order in the matter after hearing on 10.9.2021. However, BSPHCL sought time to file reply in the matter which was allowed by the Commission. Accordingly, the matter is relisted. BSPHCL filed reply on 21.10.2021 to which rejoinder has been filed vide affidavit dated 1.11.2021.

4. Learned counsel for BSPHCL submitted that reply filed in the matter may be considered.

5. After hearing the parties, the Commission reserved the order in the matter.

**By order of the Commission**

sd/  
(V. Sreenivas)  
Deputy Chief (Law)

